

A.R.C. STUDY TEAM ON CENTRE-STATE  
RELATIONSHIP

695. SHRI SHANTILAL KOTHARI  
SHRI S. K. D. PALIWAL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Setalvad Study Team of the Administrative Reforms Commission has submitted its reports on the Centre-State relationship;

(b) if so, the details of the report; and

(c) the steps being taken by Government to implement those recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Study Team has submitted its report to the Administrative Reforms Commission.

(b) and (c) The recommendations are contained in the report of the Study Team, copy of which has been placed in the Parliament Library. These are for the Administrative Reforms Commission to consider. The Commission has yet to submit its recommendations on the subject to the Government. The question of implementation therefore does not arise at this stage.

CENTRAL INTERVENTION IN LAW AND  
ORDER PROBLEM IN STATES

696. SHRI SHANTILAL KOTHARI:  
Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of occasions concerning law and order problem in the States where the Central Government intervened directly during the last six months;

(b) whether the Central Government were approached by the respective State Governments for Central assistance in this matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) The Central Government have not intervened directly in any State to deal with the law and order problem.

(b) Police reinforcements were provided to the Governments of West Bengal, Bihar, Gujarat and Jammu and Kashmir during the last six months on the request of the concerned State Governments,

INVITATION TO KHAN ABDUL GHAFFAR  
KHAN TO VISIT INDIA

697. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have invited Khan Abdul Ghaffar Khan to visit India in connection with Mahatma Gandhi's centenary celebrations of next year; and

(b) if so, whether he has accepted the invitation?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) No, Sir.

(b) This does not arise.

THE TAJ

698. SARDAR RAM SINGH : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have satisfied themselves that the flood waters would not cause any damage to the Taj ; and

(b) if so, whether the finding is based on any specific enquiry into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) and (b) As far as known the recent floods have not caused any damage to the Taj. But the Department of Archaeology is in consultation with the Central Water and Power Commission in the matter and will take protective measures for the future, if advised.

PARKING CHARGES DUE FROM WALCOTT

699. SARDAR RAM SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that parking charges amounting to rupees one lakh are due to Government for the sky-master owned by Hailey Walcott since 1963; and

(b) if so, what steps have been taken to realise the amount?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KA-RAN SINGH) : (a) and (b) A claim for Rs. 1,51,042.50 on account of parking charges has been made by Government. Since the remnants of the aircraft from which the engines have been removed have been attached by a